

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE) AT
CHENNAI**

Original Application No. 128 of 2024

Mr.R.Ismail,
S/o.Abdul Rahim,

....Applicant

Vs

1. The District Collector,
Kancheepuram District,
Kancheepuram & others

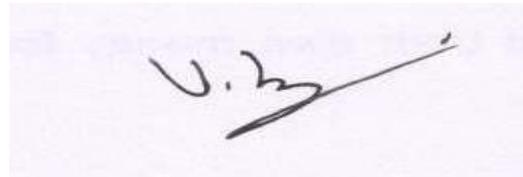
....Respondents

ADDITIONAL INDEX TO TYPESET

Sl.No.	Date	Description	Page
1.	27.06.2024	Permission granted by the Deputy Director Department of Geology and Mining Kancheepuram to the 4 th Respondent (Registration Certificate)	1

The above documents are certified as true copies of the Originals.

Dated at Chennai on this the 08th day of June 2024.



COUNSEL FOR FOURTH RESPONDENT



GOVERNMENT OF TAMIL NADU
DEPARTMENT OF GEOLOGY AND MINING
CHAMBER BRICK KILN REGISTRATION CERTIFICATE
FORM - V



District: Kancheepuram

Registration No. TN/KPM/0171/Q3/2024/Chamber Kiln-01

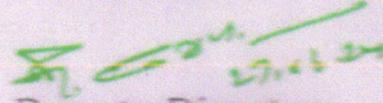
Dated: 27 .06.2024

This is to certify that, Tvl.Ravi Ram Bricks Chamber owned by Thiru.P.Ravindranath, Kavithandalam village, Uthiramerur Taluk, Kancheepuram District and Chamber Brick Kiln situated in the Survey No.470/1 (2.14.00), 470/2A (1.00.00) and 470/2C (0.25.50) over an extent of 3.39.50 Hectares, Kavithandalam Village, Uthiramerur Taluk has been registered for obtaining permission for quarrying brick earth from patta lands only.

2. The details of kiln is as detailed below:

- (a) Location of Chamber/kiln
- | | | |
|--------------|---|------------------------|
| (i) Taluk | : | Uthiramerur |
| (ii) Village | : | Kavithandalam |
| (iii) S.No | : | 470/1, 470/2A & 470/2C |
| (iv) Extent | : | 3.39.50 Hectares |
- (b) Number of firing vents : 28

3. The registration made now is valid from 27.06.2024 to 26.06.2027.


Deputy Director,
Dept. of Geology and Mining,
Kancheepuram.

Place: Kancheepuram.
Date: 27.06.2024.


27/06/2024

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M/s. V. Srinivasa Babu, (109/88)
K.Sai Sharavan Kumar,(3145/2015)
COUNSEL FOR FOURTH RESPONDENT
L-125/1A, 21st Street,
Anna Nagar East, Chennai 600 102
Cell no. +91 9444171623.